

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 748 of 2018

The State of Jharkhand & Ors. Appellants
Versus
Bhola Nath Pandey Respondent

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellants : Mr. Kaushik Sarkhel, G.A.-V
For the Respondent : Mr. Raunak Sahay, Advocate

Oral Order
21 / Dated 08.09.2021

As prayed on behalf of the respondent on the ground of non-availability of the learned senior counsel, Mr. Anil Kumar Sinha, who was appearing in this matter, let the same be listed on 22.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)